

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.08.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff
<b>2.</b>	Comp. App. (AT) (Ins) No. 689 of 2020	Naresh Kumar Sharma & Ors. Vs. Shekhar Resorts Ltd. & Anr.	Pranav Verma	Abhishek Anand
<b>3.</b>	Comp. App. (AT) (Ins) No. 693 of 2020	Kishore Katare Vs. Bank of India & Anr.	Rahul Gupta	
<b>4.</b>	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	Nipun Katyal	
<b>5.</b>	Comp. App. (AT) (Ins) No. 700 of 2020	Vibhanshu Agarwal Vs. Pankaj Mohan Gupta & Ors.	Parminder Singh	

## **For Admission (After Notice)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	
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## **For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 515 of 2020 <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors. <b>With</b>	Soumya Dutta	Rajesh Gautam-R1 & R2 Sushil Mehtani-R3 Yash Anand-R4
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<b>8.</b>	Comp. App. (AT) (Ins) No. 516 of 2020 <b>Part Heard</b>	Panna Pragati Infrastructure Pvt. Ltd. Anr. Vs. Amit Pareek & Ors.	Soumya Dutta	Rajesh Gautam-R1 & R2 Sushil Mehtani-R3 Yash Anand-R4
<b>9.</b>	Comp. App. (AT) (Ins) No. 518 of 2020 <b>Part Heard</b>	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP

**Copy to: -**

- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**